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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH , KOLKATA

C.P(IB) No.416/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12 th September 2017, 10.30 A.M

Name of the Company		Zee Entertainment Enterprise Ltd		
Un	nder Section	8 & 9 IBC	Renad no princeous is	ws. Ld. Lawy
SI. Name & Des		nation of Authorized	Appearing on behalf of	Signature with
No.	Representative (IN CAPITAL		/	date
	LETTERS)		2260	BRIER BIN
1.	Somen	DAS	Pelifrand	1 Small 7
		ADVOCATE	Jan. 1834	no sex a (-)
2	ACATSMAR	CHOUDHURT	Pelilian	

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Special Supposed Late (L) resident std ORDER

Ld. Lawyer on behalf of the petitioner is present.

Ld. Lawyer appearing on behalf of the petitioner prayed for fixing the matter tomorrow as the amount is partly paid by the corporate debtor in the instant case.

Fixed on 13.09.2017.

MANORAMA KUMARI MEMBER(J)